### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 2039 TO BE ANSWERED ON 10.12.2015

#### **EVALUATION OF PMGSY**

#### 2039. DR. RAVINDRA KUMAR RAY:

SHRI NISHIKANT DUBEY: SHRI N.K. PREMACHANDRAN: SHRI RAVNEET SINGH: SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the work under the Pradhan Mantri Gram Sadak Yojana (PMGSY) is going on at a slow pace and the materials being used are of substandard quality, if so, the details thereof State/UT-wise and the reaction of the Government thereto;
- (b) whether instances of delay in release of funds under the PMGSY have been reported from various States in the country during the last three years and the current year, if so, the details thereof. State/UT-wise:
- (c) whether several States have not been able to spend the funds received from the Government under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the said period, if so, the details thereof, State/UT wise including Jharkhand;
- (d) whether the Government is taking/ proposes to take any special initiatives to speed up the progress of work under PMGSY in the country, if so, the details thereof; and
- (e) the other steps taken/being taken by the Government in this regard, State/UT-wise?

# ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one- time special intervention of the Government of India to improve the rural infrastructure by way of a single all —weather road, to the eligible unconnected habitations in the core network. As per the programme guidelines, the implementation of PMGSY and the quality of construction is the responsibility of the State Government. Under PMGSY, out of 1,78,184 eligible unconnected habitations, the Ministry has so far, cleared 1,45,041 habitations and the States have reported to have provided connectivity to1,12,550 habitations and constructed 4,53,980km road length (including upgradation). State wise details of habitation connected and roadlength completed (including upgradation) under PMGSY upto October, 2015are given at **Annexure-I**.

(b) to (c): The funds under PMGSY are released to the State Governments for executing projects sanctioned under PMGSY as per Annual Allocation, which is made based on the availability of funds, value of on-going works etc. The funds for the cleared projects are made available to the State Governments in minimum two installments after fulfilling of conditions laid down by the States as per the programme guidelines. An amount of Rs 28,570 crore has been released to the State Governments and an amount of Rs45,530 crore has been utilized by the States during the last three financial years and the current financial year (upto October 2015). State wise details regarding funds released and expenditure incurred during the last three years and the current yearunder PMGSY is given at**Annexure-II.** 

(d) to (e): PMGSY was launched on 25<sup>th</sup> December, 2000 as a 100% Centrally Sponsored Scheme. During the current year 2015-16, for accelerated execution of PMGSY, the Ministry of Rural Development in consultation with the Ministryof Finance has formulated an Action Plan to achieve early target by way of enhanced financial allocation to the States and modified funding pattern in the Scheme. Accordingly, the fund sharing pattern of PMGSY has been made in the ratioof 60:40 between the Centre and the States for all States except for 8 North Eastern and 3 Himalayan States for which it is 90:10. In view of the availability of substantial additional allocation of funds under the Scheme during the year 2015-16 and 2016-17, the States have been advised to submit new proposals to the Ministry as per the PMGSY guidelines for consideration and sanction under PMGSY.

All State Governments have been requested in various Regional Review Meetings and Empowered Committee Meetings to take suitable necessary action to expedite works under PMGSY and full utilization of funds. The following steps have been specifically taken by the Ministry in this direction:

- (i) States have been requested to augment executing capacity.
- (ii) Bidding Document provisions have been rationalized.
- (iii) Training has been imparted to field engineers including contractors & their staff for capacity building.
- (iv) Regular and structured review of physical and financial parameters.

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### Annexure-I

### Annexure referred to in reply to Part (a) of Lok Sabha Unstarred Question No. 2039 to answered on 10.12.2015

## Numbers of Habitations Cleared & Connected and Road Length Cleared & constructd under PMGSY upto Oct'15

rwigs1 upto Oct 15									
No.	State(s)	Numbers of Eligible Habitations	Numbers of habitations cleared upto Oct'15	Number of habitations connected upto Oct'15	Total road length cleared upto Oct, 15 (Km)*	Total road length connected upto Oct, 15 (Km)*			
1	2	3	4	5	6	7			
1	Andhra Pradesh	4819	1947	1300	14963	12750.07			
2	Arunachal Pradesh	931	420	337	6420	5089.06			
3	Assam	12205	9257	7628	17597	15709.67			
4	Bihar (RWD & NEA)	24804	27184	14368	50035	34653.60			
5	Chhattisgarh	10763	9442	8495	29565	25464.23			
6	Goa	20	20	2	183	158.70			
7	Gujarat	3387	3047	3021	12655	11964.78			
8	Haryana	1	1	1	5561	5448.18			
9	Himachal Pradesh	3725	2445	1975	13695	11149.44			
10	Jammu & Kashmir	3892	1925	1447	10155	6479.73			
11	Jharkhand	11613	8469	5451	19232	11951.30			
12	Karnataka	1766	297	276	18623	17391.67			
13	Kerala	435	436	375	3358	2218.19			
14	Madhya Pradesh	21168	16905	13808	67869	62331.46			
15	Maharashtra	2159	1394	1221	27067	23291.78			
16	Manipur	1023	549	408	6720	4547.90			
17	Meghalaya	793	482	184	2203	1145.37			
18	Mizoram	246	162	155	2852	2378.28			
19	Nagaland	191	91	90	3630	3345.87			
20	Odisha	22211	13588	9718	45189	34130.61			
21	Punjab	441	425	413	6939	6704.20			
22	Rajasthan	16801	14646	13446	62434	58126.76			
23	Sikkim	366	296	231	3560	2732.81			

24	Tamil Nadu	2203	1983	1948	14036	12892.09
25	Telangana			574	10412	9170.66
26	Tripura	1731	1903	1707	4793	3132.57
27	Uttar Pradesh	13984	12689	11177	52605	44679.18
28	Uttarakhand	2684	1254	786	8612	6325.72
29	West Bengal	13822	13784	12008	25394	18615.65
	<b>Grand Total</b>	178184	145041	112550	546356	453979.52

<sup>\*</sup> including upgradation

Annexure referred to in reply to Part (b) & (c) of Lok Sabha Unstarred Question No. 2039 to answered on 10.12.15

(Rs. in crore)

Central Fund released and expenditure reported under PMGSY 2013-14 2015-16 2012-13 2014-15 **Expenditure** Release **Expenditure** Release **Expenditure Expenditure** upto Oct, State Release Release (upto 8th 2015 Dec, 2015) **Andhra Pradesh** 0.00 330.25 205.66 5.00 152.56 214.98 259.34 1 32.98 455.18 310.54 8.00 249.36 345.92 362.58 185.04 **Arunachal Pradesh** 2 104.18 538.22 3 Assam 154.27 522.78 240.49 699.01 316.07 135.64 286.53 Bihar 1326.58 1992.21 850.83 1844.95 1548.16 2259.30 1575.64 887.67 4 925.18 Chattisgarh 0.00 713.58 270.75 389.29 352.88 5 281.41 0.00 0.00 Goa 0.00 0.00 0.00 0.00 0.00 0.00 6 0.00 685.91 Gujarat 125.74 519.24 418.77 333.43 7 99.54 477.40 263.84 383.83 Harvana 0.00 36.53 0.00 8.19 218.96 231.67 221.56 215.04 **Himachal Pradesh** 0.00 55.19 0.00 148.13 99.40 184.75 198.48 422.73 Jammu & Kashmir 266.33 459.69 523.24 534.01 265.50 416.60 165.89 785.02 Jharkhand 105.96 11 325.61 21.86 539.55 249.48 411.43 290.64 411.23 24.60 237.00 63.78 138.54 12 Karnataka 16.63 5.00 7.68 190.59 Kerala 13 1.50 57.30 1.50 121.15 151.41 55.32 23.70 1667.32 Madhya Pradesh 242.88 615.00 1393.07 708.00 14 741.11 863.61 943.69 540.37 Maharashtra 0.00 153.40 0.00 383.50 212.53 357.93 15 221.26 173.94 Manipur 186.14 4.03 139.67 100.00 16 92.66 142.22 118.12 83.24 50.00 62.56 67.58 Meghalaya 32.46 17 0.00 37.70 60.68 72.35 18 **Mizoram** 71.82 41.95 0.00 26.60 54.74 15.40 27.05 50.47 19 **Nagaland** 194.88 109.83 0.00 77.45 58.99 4.00 30.42 1666.10 Orissa 87.25 1188.92 758.92 1051.50 987.35 20 1605.72 904.29

21	Punjab	169.66	238.16	117.68	295.61	310.21	285.03	96.58	80.84
22	Rajasthan	151.90	573.85	427.06	718.35	425.66	649.97	265.04	321.00
23	Sikkim	193.62	86.73	1.97	90.57	94.59	94.50	12.71	82.62
24	Tamil Nadu	77.72	21.13	343.48	383.39	239.65	580.72	154.43	54.54
25	Tripura	338.59	189.79	98.83	232.76	187.36	322.83	120.97	149.93
26	<b>Uttar Pradesh</b>	10.00	98.00	511.93	824.25	638.70	1002.26	726.24	97.49
27	Uttarakhand	151.24	32.39	0.00	260.64	314.92	425.17	194.82	390.62
28	West Bengal	3.08	423.28	306.17	1130.44	1193.80	1414.20	716.00	190.84
29	Telangana					0.88		89.44	642.56
	TOTAL	4388.94	8386.75	5360.23	13095.29	9959.57	16538.35	8860.78	7509.20